

10/1/22

CR is received from the Hon'ble Court of Additional Sessions Judge (FTL), along with a copy of Order.

Seen the Order, wherein it is stated that both the parties have settled the matter amicably and accordingly the revision petition is withdrawn.

Seen the petition no. 77/22

Cont..

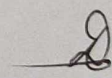
filed by the petitioner Smti Niharika
Sainia Konwar showing her willingness
to withdraw the present case as
the parties have amicably settled
the matter.

Seen, heard and allowed.

The instant case is disposed
of as withdrawn.

Also, the petitioner has allowed the
amount of Rs. 5000/- deposited by the
O.P. on 8/11/21.

The case is disposed of.


Judicial Magistrate 1st Class
Dibrugarh

Niharika Sainia Konwar
Rs 5000/-

